

ITEM NO.23+33

COURT NO.1

SECTION IV-B

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

SPECIAL LEAVE PETITION (CIVIL) Diary No(s).508/2024

(Arising out of impugned final judgment and order dated 20-12-2023 in CWP No. 19775/2023 and 20-12-2023 in CWP No. 26217/2023 passed by the High Court of Punjab & Haryana at Chandigarh)

DR. KAVITA KAMBOJ

Petitioner(s)

VERSUS

HIGH COURT OF PUNJAB AND HARYANA &amp; ORS.

Respondent(s)

(WITH IA No.7254/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.7247/2024-PERMISSION TO FILE SLP)

WITH

Diary No(s). 677/2024 (IV-B)

(FOR ADMISSION and I.R. and IA No.6783/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.6782/2024-PERMISSION TO FILE SLP)

SLP (C) No(s). 1031/2024

(WITH IA No.6949/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT )

Diary No(s). 907/2024 (IV-B)

(WITH IA No.9168/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.9169/2024-PERMISSION TO FILE SLP)

Diary No(s). 1815/2024 (IV-B)

(FOR ADMISSION and I.R. and IA No.9517/2024-EXEMPTION FROM FILING C/C OF THE IMPUGNED JUDGMENT and IA No.9516/2024-PERMISSION TO FILE SLP)

Date : 16-01-2024 These petitions were called on for hearing today.

CORAM :

HON'BLE THE CHIEF JUSTICE

HON'BLE MR. JUSTICE J.B. PARDIWALA

HON'BLE MR. JUSTICE MANOJ MISRA

For Petitioner(s)

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For Respondent(s) Mr. Rameshwar Malik, Sr. Adv.  
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Ms. Vasudha Nagpal, Adv.  
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Ms. Meetu Goswami, Adv.  
Mr. Shyamal Kumar, AOR  
Mr. Siddharth Goswami, Adv.

Mr. Nidhesh Gupta, Sr. Adv.

UPON hearing the counsel the Court made the following  
O R D E R

List the Special Leave Petitions tomorrow (17 January 2024).

(SANJAY KUMAR-I)  
DEPUTY REGISTRAR

(SAROJ KUMARI GAUR)  
ASSISTANT REGISTRAR